

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 13
IA No. 316/JPR/2024
IA (IBC) No. 375/JPR/2024
CP No. (IB)- 77/7/JPR/2022
Under Section 7 of IBC, 2016**

In the matter of:

Fashion Suitings Pvt. Ltd.

.... Financial Creditor/Applicant

Versus

Nirmal Cars Pvt. Ltd.

...Corporate Debtor/Respondent

In pursuant to order dated 19.06.2024 issued by the Registrar with the approval of the Hon'ble President, NCLT (PB) that there will be no sitting of the NCLT, Jaipur Bench on 26.07.2024.

Therefore, the matter is reposted to 03.09.2024.


**(Prabhu Dayal Sewda)
Court Officer**

July 26, 2024